

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 3**

EXCISE APPEAL NO. 53004 OF 2018

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

Shri G S SANKHLA

.....APPELLANT

Director, M/s PGO Processors Pvt Ltd.
Laxmi Bhawan, Bazar No. 3,
Bhopal Ganj, Bhilwara(Rajasthan)

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)

WITH

EXCISE APPEAL NO. 53005 OF 2018

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

Shri O.P.NAWAL

.....APPELLANT

Director, M/s PGO Processors Pvt Ltd.
Laxmi Bhawan, Bazar No. 3,
Bhopal Ganj, Bhilwara(Rajasthan)

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

142-B, Sector

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR****.....RESPONDENT**142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)**WITH****EXCISE APPEAL NO. 53007 OF 2018**

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

M/S SAILEELA PROCESSORS PVT LTD.**.....APPELLANT**Formerly, M/s Suzuki Synthetics Pvt Ltd.
Village Gudda, Tehsil Mandal,
District Bhilwara-311403

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR****.....RESPONDENT**142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)**WITH****EXCISE APPEAL NO. 53008 OF 2018**

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

SHRI MAHAVEER HEDA,**.....APPELLANT**Director, M/s Motia Spinners Pvt Ltd.
Khari Ka Lamba,
Bhilwara-Ajmer Highway, Gulabpura,
District Bhilwara (Rajasthan)

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

SHRI D.L. LADDHA,

.....APPELLANT

Former General Manager,
M/s Suzuki Textile,
(Formerly, M/s Suzuki Processors-
A Unit of M/s Suzuki Textile Ltd.
Village Gudda, Tehsil Mandal,
District Bhilwara,
Udaipur (Rajasthan)

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)

WITH

EXCISE APPEAL NO. 53010 OF 2018

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

SHRI R.K.MAHESHWARI,

.....APPELLANT

Managing Director, M/s Suzuki Textile,
Village Gudda, Tehsil Mandal,
District Bhilwara,
Udaipur (Rajasthan)

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)

**WITH
EXCISE APPEAL NO. 53087 OF 2018**

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

M/S PCO PROCESSORS PVT LTD.

.....APPELLANT

Laxmi Bhawan, Bazar No.3,
Bhopal Ganj, Bhilwara (Rajasthan)

Vs.

**COMMISSIONER OF CGST & CENTRAL EXCISE-
UDAIPUR**

.....RESPONDENT

142-B, Sector 11, Hiran Magri,
Udaipur-313002(Rajasthan)

**AND
EXCISE APPEAL NO. 53088 OF 2018**

[Arising out of Order in Order in Original No. UDZ-EXCUS-000-COM-0006-0027-18-19 dated 07.06.2018 passed by the Commissioner of Central Goods and Service Tax, Udaipur]

M/S SUZUKI TEXTILES

.....APPELLANT

Village Gu

